

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.01.2021 (FRIDAY)

COURT – IV (VIRTUAL MODE)

01:55 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### **For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4

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In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### **For Judgment**

2.	Competition App. (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2
3.	Competition App. (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi-R1 Gautam Chawla-R2

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